Annexure-7

Name of the corporate debtor: M.P. Enterprises and Associates Limited Order dated 20/04/2023 Date of commencement of CIRP: 02-05-2023.; Updated List of creditors List of operational creditors (Government Dues)

(Amount in ₹)

S	l.			Details of claim received						Amount of contingent		Amount of claim under	Amount of claim not	Remarks, if any
N	lo.													
]	Department	Government	Date of receipt	Amount claimed	Amount of	Nature of	Whether	% of	claim	mutual	verification	admitted	
						claim admitted	claim	related	voting		dues,			
								party?	share in		that may			
									CoC, if		be set off			
									applicable					
1]	Employee State Insurance	ESIC	16-05-2023	2,88,05,691	2,88,05,691	ESIC	No	NIL	0	0			Provisionally admitted
	(Corporation												-
2]	Profession Tax	PT	05-06-2023	15,40,727	15,40,727	PT	No	NIL	0	0			
3	(GST	GST	10-07-2023	59,65,108	34,52,967						25,12,141		Rs 2512141 under appeal kept pending
		•		Total	3,63,11,526	3,37,99,385	-	-	-	-	-	25,12,141.00	-	-